

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, DELHI**

O.A.No. 386/2019

With

O.A.No. 519/2019

In the matter of:

News item published in "The Times of India" Authored by
Jasjeev Gandhiok & Paras Singh Titled "Below mountains
of trash lie poison lakes"

Centre for Wild Life & Environment Litigation ...Applicant

Versus

Union of India &Ors.

..Respondents

NDOH:-05/02/20

**STATUS REPORT OF BIO-MINING OF LEGACY WASTE
AT SLF BHALSWA IN REFERENCE TO ORDERS
PASSED IN THE AFORESAID MATTER**

I, A.S.Yadav, presently working as Executive
Engineer, (Special Project) Rohini, North Delhi Municipal
Corporation, Sub Zonal Office Building Sector-17, Rohini
Delhi-110085, do hereby solemnly affirm and declare as
under:-

1. That the deponent is well conversant with the facts of
the present matter and also of the orders dated 19.11.2019
passed by the Hon'ble Court and as such am competent to
swear the present comments on behalf of North Delhi

Municipal Corporation on the basis of record maintained and made available in this regard.

2. That pursuant to the orders of the Hon'ble NGT dated 19.11.2019 in the aforesaid matter, it is submitted that out of 13 trommels installed at Bhalswa dumpsite, presently 09 trommels are processing the legacy waste at Bhalswa dumpsite.

3. That it is stated that about 65,000 MT of legacy waste has been processed till 15/01/2020.

4. That the tenders were twice called for disposal of combustible MSW/ RDF recovered from bio-mining of legacy waste. No response was received on first call. Since single bid of exorbitantly high rate was received on second call, the case was closed. Tenders have been invited for the third time and technical bids have been opened on 22.1.2020. Four bidders have been found to be technically qualified.

5. That about 5400 sqm area and 12 m height of legacy waste has been cleared from top of second mound till 15/01/2020.

6. That a letter bearing no. D-18/CMR/NDMC/CC/2020 dated 24/01/2020 has been sent to Chairman-cum-Managing Director, NTPC for considering the usage of inert materials arising out of biomining of legacy waste at Bhalswa dumpsite for developing the Eco Park at Badarpur. A copy of the said letter is enclosed herewith as **Annexure 'A'**.

7. That the aforesaid status report is submitted in terms of order of this Hon'ble Court dated 19.11.2019.

DEPONENT

VERIFICATION:

Verified at Delhi on this _____ day of January 2020 that the contents of the above said written submission are true and correct as per the official record maintained and made available in this regard. No part of it is false and nothing material has been concealed there from.

DEPONENT

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SN	Particulars	Pages
1.	Affidavit on behalf of the respondent North DMC with respect to status report	
2	Annexure-A Copy of letter D-18/CMR/NDMC/CC/2020 dated 24/01/20 sent to Chairman-cum- Managing Director, NTPC	

Dated ____ January 2020

Filed

Through

(MS. PUJA KALRA)

Advocate on behalf of North DMC
430-431, 4th Floor, Lawyers Chambers
Delhi High Court, New Delhi

वर्षा जोशी, भा०प्र०से०
VARSHA JOSHI, IAS
आयुक्त
Commissioner



उत्तरी दिल्ली नगर निगम
चौथा तल, डॉ. एस.पी. मुखर्जी सिविक सेन्टर
जवाहर लाल नेहरू मार्ग
नई दिल्ली-110002
NORTH DELHI MUNICIPAL CORPORATION
4th Floor, Dr. S.P. Mukherjee Civic Centre
Jawahar Lal Nehru Marg
New Delhi-110002

D.O.No. D-18/CMR/NDMC/CC/2020
Dated : 24/01/20

It is learnt that NTPC Ltd. is developing Eco Park with Jungle Safari on Ash Disposal area of Badarpur Thermal Power Station. The usage of dump site soil of Ghazipur SLF of East Delhi Municipal Corporation is being examined by your organization for developing the forest area (Phase II and Phase III) of park. In this connection, I wish to inform that pursuant to directions of Hon'ble NGT, North DMC has started the work of Bio-mining of legacy waste at Bhalswa Sanitary Landfill site. Out of about 88 lakh cum of legacy waste, about 50 lakh cum of inert materials are likely to be generated from the bio-mining process in two years. This inert material can also be used by NTPC Limited for developing the Eco Park at Badarpur.

In view of above, I will be grateful if you could issue suitable instructions for considering the usage of inert materials arising out of biomining process of Bhalswa SLF site for developing the Eco Park at Badarpur.

Yours sincerely,

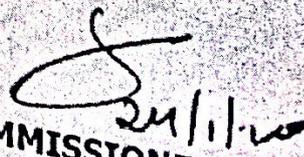
Sd/-

(VARSHA JOSHI)

Shri Gurdeep Singh,
Chairman-cum-Managing Director,
National Thermal Power Corporation Limited,
NTPC Bhawan, Scope Complex, Institutional Area,
Lodhi Road,
New Delhi- 110 003.

Copy to :-

1. Pr. Secretary to Lt. Governor – for kind Information.
2. Additional Commissioner (DEMS) – for necessary follow up


COMMISSIONER